

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) -575 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Small Industries Development Bank of India Vs. Delicious Coco Water Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 7 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. P.V. Dinesh, Mr. Rajendra Beniwal, Advocates for the Petitioner.			
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ORDER

Notice to the Respondent by all modes including service vide Email at the Corporate Email ID of the Corporate Debtor through the Bench Officer returnable on 15th December, 2017. Dasti as well. Affidavit of service be filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)